[Shri Chinta Mohan]
Report on the Accounts. (Placed in Library See No.LT-2059/92

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT-2058/92].

## REPORT AND ACCOUNTS (1990-91) OF THE MEDICAL COUNCIL OF INDIA, NEW DELHI AND RELATED PAPERS.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K. THARADEVI SIDDHARTHA): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the Medical Council of India, New Delhi, for the year 1990-91.
- (ii) Annual Accounts of the Medical Council of India, New Delhi, for the year 1990-91, and the Audit Report thereon.
- (iii) Review by Government on the working of the above Council.
  - (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library See No. LT-2110/92]

## PRESENTATION OF THE REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI JAGESH DESAl (Maharashtra): I present the Ninety-fifth and Ninety-sixth Reprints (in English and Hindi) of the Committee on subordinate legislation.

THE DEPUTY CHAIRMAN: Now, we have got the reply by the hon. Civil Supplies Minister. बोलिये, मंत्री जी जवाब

श्री राम अवधेश सिंह : उपसभापति महोदया, मैंने विशेषाधिकार हनन का प्रस्ताव दिया है (व्याधान)

SHRI SUBRAMANIAN SWAMY: Madam, the Government of Tamil Nadu...

श्री राम अवधेश सिंह : यह प्रस्ताव विजय भास्कर रेडडी, विधि एवं न्याय मंत्री के खिलाफ दिया है। सभापति जी के कार्यालय में भेजा है (व्यवधान) मैं चाहता हूं इस पर विचार किया जाए (व्यवधान)

उपसभापति : राम श्रवधेश जी चेयर-मैन साहब ने मना किया है (व्यवधान) I cannot permit you. You have not been permitted. So I call upon the Minister for Civil Supplies to give the answer. बोलिये।

SHRI SUBRAMANIAN SWAMY: The Government of Tamil Nadu has confirmed that one of the Central Ministers is involved in the illicit liquor trafficking. .... (Interruptions)

उपसभापति : सुब्रह्मण्यम स्वामी जी, कृपया ग्राप बैठिये । Let the Minister give the answer

SHRI GURUDAS DAS GUPTA: Madam, I seek your permission.

THE DEPUTY CHAIRMAN: Reply by the Minister of Civil Supplies to the discussion on the working of the Civil Supplies Ministry.

SHRJ CHIMANBHAI MEHTA: Just for half a minute. The question is about Mr. Harshad Mehta's scandal. He is trying to run away from the country All airports should be alerted. Even at this stage the arrest...(Interruptions)...

THE DEPUTY CHARIMAN: I am not permitting anything except the reply by the Civil Supplies Minister ... (Interruptions). I am very sorry to say that Membrs want to discuss the working of the digerent Ministries zut ...

श्री राम अवधेश सिंह : मैंने विशेषा-धिकार हनन का नोटिस दिया है (व्यक्-धान)

उपसभापति : राम अवधेश जी मैंने आपको इजाजत नहीं दी है। बैठिये। (व्यवधान) They get worried and say that the Civil Supplies Ministry is not working well. There are ropblems. Now when the Minister wants to reply, nobody is willing to listen to him. ... (Interruptions)

SHRI V. NARAYANASAMY: Madam, in Tamil Nadu ... (Interruptions).

THE DEPUTY CHAIRMAN: I am not allowing. Mr Narayanasamy, yesterday it was discussed. एम. पी. का फोन काट दिया है । जरा भ्राप <sup>प्</sup>ता लगवाकर बताइये कि क्या बात है (व्यवधान) उनका टेलीफोन काटा है पालियामेंट्रा श्रफेयर्स मिनिस्टर ठीक करवा देंगे। ठीक है चलिए... The Minister for Parliamentary Affairs will look into it.

श्री भूपेन्द्र सिंह मान : महोदया, . . .

उपसभापति: ग्रापका भी करवा देंगे : अभी स्राप स्नागे बढिए।

भी भूपेद्र तिह भानः बहुत देर से 555 बटाला में खराब पड़ा है वह भी ठीक करवा दीजिए।

DISCUSSION ON THE WORKING OF THE MINISTRY OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION- Contd.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED): Madam Chairman, I am grateful to you and to the hon House for selecting my Ministry to discuss its working and performance. I am also grateful to the Members... (Interruptions) . . .

उपसभापति: राम श्रवधेश जी, श्राप उनको बोलने दीजिए। ग्रब मत हैरान करिए ।

श्री राज ग्रजधंश जिह (विहार): सुन लीजिए। स्राप जो निर्णय देना होगा दे दीजिएगा।

उपलभाषति: काहे पर निर्णय देना है..(व्यवधान) ये बोल लें उसके बाद। यह हो जाए उसके बाद . . . (व्यवधान) क्या कह रहे हैं आप। मंत्री जी एक मिनट मझे सून लेने दीजिए क्या प्राब्लम है इनकी।

श्री शास प्रधानेश सिहा: सदन को गुमराह करने की कोशिश की है। इसलिए विशेषाधिकार हनन समिति के वास भेज दिया जाए।

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, your Minister is standing. I have called him.

उपसभापति : यंत्री जी बोलिए । I am not permitting anything

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, just minutes.

SHRI V. NARAYANASAMY (Pondicherry): Madam, I want to know from the hon, Home Minister ...

THE DEPUTY CHAIRMAN- I am not permitting anything because I have already called the Minister to We have very important reply. Today is the last business today. day of the session. Mr Narayanasamy please sit down. .. (Interruptions)

मौलाना ग्रोबंदल्ला खान आजमी (उत्तर प्रदेश): ग्रंपने मिनिस्टर को तो बोलने दो।

THE DEPUTY CHAIRMAN: Let your own Minister reply.